## General Circular NO.31/2020

F. No. 17/61/2016-CL-V-Pt.I Government of India Ministry of Corporate Affairs

> 5th Floor, 'A' Wing, Shastri Bhawan, Dr. R. P. Road, New Delhi Dated: 28th September, 2020

To
The DGCoA,
All Regional Directors,
All Registrar of Companies,
All Stakeholders.

Subject: Extension of LLP Settlement Scheme, 2020

Sir/Madam,

In continuation to this Ministry's General Circular No.13/2020 dated 30.03.2020, in view of large scale disruption caused by the COVID-19 pandemic and after due examination, it has been decided to extend aforesaid scheme till 31st December, 2020. All other requirements provided in the said circular shall remain unchanged.

2. This issues with the approval of the competent authority.

Yours faithfully,

Assistant Director (policy)

Copy forwarded for information to:-1. e-governance section and web contents officer to place the circular on MCA website and 2. Guard file.